

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH (COURT-I)

CA(CAA)-26(PB)/2017 (a)

In the matter of :

Shri Praveen Pandey and Monnet Power Co. Ltd.

...PETITIONER

SECTION :

Under Section 230-232

Order delivered on 06.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

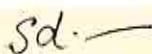
DEEPA KRISHAN
Hon'ble Member (Technical)

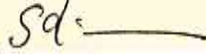
For the Petitioner /applicant : -

For the Respondent/Corporate Debtor : -

ORDER

At the request of the Learned Counsel for the petitioner, the matter is adjourned to 06.12.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
06.11.2017